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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 318 of 2017 in C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017**

Name of the Company: Iberchem S. A & Anr.
V/s.
Yatin Chnadulal Davda & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

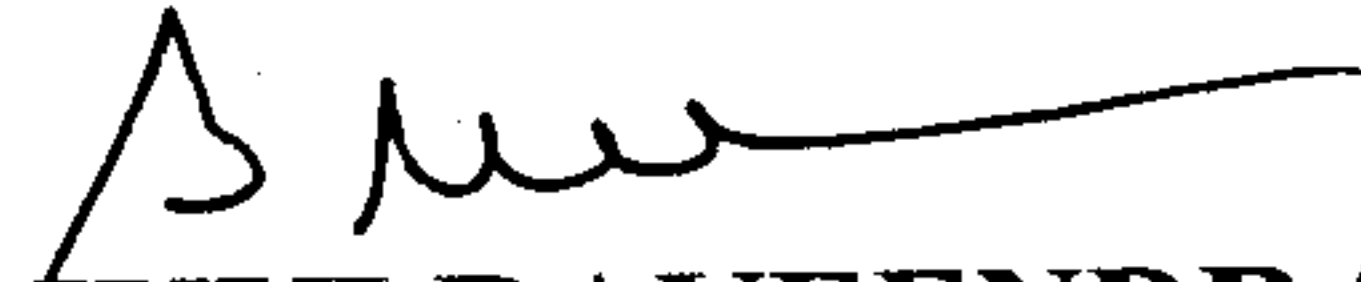
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rasesh Parikh Kishan Dave Hitesh Buch	} Advocate PCS	(original Petitioner) (Respo. in I. A.)	R.H. Parikh K. Dave H. Buch
2.	SUZAL SHAH	Advocate	Rep. Nos 2 to 7	Sujal Shah
3.	Mr. Saurabh Soparkar alongwith Mr. Bijal Chhatrapati	Advocate	Applicants	Saurabh Soparkar
4.	Siddharth Sinha	Advocate	Applicants	Sinha

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Bijal Chhatrapati with Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Applicant. Learned Advocate Mr. Rasesh Parikh with Learned PCS Mr. Hitesh Buch with Learned Advocate Mr. Kishan Dave present for Respondent No. 1 and 2/ Original petitioner. Learned Advocate Mr. Sujal Shah present for Respondent No. 2 to 7 in IA 318/2017.

At request of both sides for arguments tomorrow.

List the matter on ¹⁰~~09~~.11.2017.
C


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 09th day of November, 2017.